

Central Administrative Tribunal
Principal Bench

O.A. No. 1219 of 1997

(17)

New Delhi, dated this the 7th August, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Pharmacist Branch Association through
Shri Brij Lal Pal,
General Secretary,
R/o 1184/Sector 7, R.K. Puram,
New Delhi-110022.
2. Shri O.D. Sharma,
Pharmacist,
Dr. Ram Manohar Lohia Hospital,
New Delhi-110001. .. Applicants
(By Advocate: Shri B.B. Raval)

Versus

1. Union of India through
the Secretary,
Ministry of Health & F.W.,
Nirman Bhawan, New Delhi-110011.
2. The Director General,
Health Services,
Nirman Bhawan, New Delhi-110011.
3. The Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
New Delhi-110001. .. Respondents
(By Advocate: Shri Madhav Panikar)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Shri Raval states that respondents have granted the relief claimed by applicants and hence no further grievance survives. He prays for permission to withdraw the O.A. Granting the permission as prayed for the O.A. is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

Vice Chairman (A)